

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.112**  
**(IB)-922(PB)/2018**

**IN THE MATTER OF:**

M/s. State Bank of India

.... Petitioner/Applicant

v.

M/s. Advance Sufactanta India Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)**

**Order delivered on 01.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**

**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant Mr. Ashwini Kumar Singh, Advocate

**ORDER**

List all pending IA's on 05.08.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**